

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)
(Chennai Circuit Bench)

Appeal no. 21 of 2013

Dated : 23rd April, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

Narayanpur Power Co. ...Appellant(s)

Versus

Karnataka Electricity Regulatory Commission
& Anr. ...Respondent(s)

Counsel for the Appellant(s): Mr. Prabhuling K. Navadgi, Sr. Adv.
Mr. Basava Prabhu Patil, Sr. Adv.
Mr. Venkatesh M.

Counsel for the Respondent(s): Mr. Sriranga S and
Ms. Sumana Naganand for R-2

ORDER

We have heard the Learned Senior Counsel for the Appellant.

Post the matter for making further submissions on 27.05.2013 at

2.30 p.m. at Delhi Circuit Bench.

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

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